

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4510
TO BE ANSWERED ON 22.03.2018

PROPOSALS FROM CHHATTISGARH

4510. SHRI VIKRAM USENDI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the proposals received from the Government of Chhattisgarh during the last three years and the current year;
- (b) the proposals received during the said period which are pending;
- (c) whether the Government proposes to formulate any special scheme regarding development of tribal areas; and
- (d) if so, the details thereof, State/ UT-wise including Chhattisgarh?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) & (b): The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM) and National Social Assistance Programme (NSAP) in rural areas of the country including Chhattisgarh, to bring about overall improvement in the quality of life of the people in rural areas through employment generation, skilling of youths, provision of social assistance and other basic amenities.

Start-up Village Entrepreneurship Programme (SVEP), the sub-scheme under the Deendayal Antyodaya Yojana- National Rural Livelihoods Mission (NRLM) has the objective of helping rural poor to set up enterprises. During the previous two years, four project proposals were received from Chhattisgarh. During 2017-18, three project proposals were received from Balrampur Block (Balrampur District), Chhurra Block (Gariyaband District) and Rajnandgao Block (Rajnandgao District). There is no proposal pending.

Mahila Kisan Shashaktikaran Pariyojana (MKSP) another sub-scheme under Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM) has received two proposals which have been approved. Proposals received from the State Governments/UT Administrations are sanctioned as soon as satisfactory compliances are received as per the scheme guidelines.

(c) & (d): There is no proposal in the Ministry to formulate special scheme for tribal areas. Specific provisions have been made under different rural development schemes for tribal people and tribal areas. Under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) (erstwhile Indira Awaas Yojana), 60% of the target allocated are being earmarked for SCs/STs subject to availability of eligible PMAY-G beneficiaries as per SECC 2011 through a saturation

approach. The task of distribution of category wise targets among districts has been assigned to the States to provide them with functional autonomy and flexibility in distributing targets as per the socio-economic and population profile of the districts. There is provision of 5% of the allocation at national level as reserve fund which can be utilized for settlement of households benefitted under the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 commonly known as FRA beneficiaries. Primitive Tribal Groups and beneficiary families of the FRA are being covered on priority to achieve saturation.
